

दो पूर्ण सहकारिता वर्ष 1974-75 और 1975-76 हैं। वर्ष 1974-75 और 1975-76 के लेखाओं की अभी लेखा परीक्षा चल रही है। अन्तिम कच्चे लेखाओं के अनुसार, सुपर बाजार ने वर्ष 1974-75 और 1975-76 में क्रमशः लगभग 4.46 लाख ६० और 7.26 लाख रुपये का शुद्ध लाभ कमाया है।

**मध्य प्रदेश में "आंसुका" (मीसा) के अधीन बन्दी**

53. श्री मोहन भैया : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) आपात स्थिति के दौरान "आंसुका" के अधीन मध्य प्रदेश में कितने व्यक्ति गिरफ्तार किये गये ;

(ख) उनमें कितने राजनैतिक तथा कितने कितने व्यक्ति आर्थिक अपराधों तथा अन्य कारणों से गिरफ्तार किये गये ;

(ग) कितने "आंसुका" बन्दी जेलों में मृत्यु को प्राप्त हुए ;

(घ) किन-किन जेलों से लाठी-चार्ज किया गया और क्या इस सम्बन्ध में कोई न्यायिक जांच की गई ; और

(ङ) यदि हां, तो उसके क्या परिणाम निकले ?

**गृह मंत्री (चौधरी चरण सिंह) :**

(क) 25 जून, 1975 से 19 मार्च, 1977 तक की अवधि में मध्य प्रदेश राज्य में आन्तरिक सुरक्षा बनाये रखना अधिनियम, 1971 के अधीन 5550 व्यक्ति नजरबन्द किये गये थे।

(ख) से (ङ) : राज्य सरकार से सूचना एकत्रित की जा रही है और सदन के पटल पर रख दी जाएगी।

### **Maharashtra-Karnataka boundary dispute**

54. SHRI ANNASAHEB GOT-KHINDE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the broad outlines of the efforts that are intended to be made by the Government to evolve a satisfactory solution of the long standing Maharashtra-Karnataka boundary dispute; and

(b) whether Government intend to lay any time limit to solve the same?

**THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH):**

(a) and (b). The whole matter has still to be viewed by present Government. At this stage, it is difficult to give an outline of the efforts proposed to be taken or to set a time limit for reaching a satisfactory solution. The endeavour of Government will be to settle the matter as early as possible.

### **Allotment of House Sites in Andamans**

55. SHRI MANORANJAN BHAKTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to allot house sites to houseless industrial workers and agricultural land to landless Kisans and workers in Andamans; and

(b) if so, the criteria of allotment and when it will be done?

**THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH):**

(a) and (b). A good number of house sites have been allotted to house-less persons in Andamans. Most of such persons are industrial workers.

(b) Agricultural land is allotted under the provisions contained in the Andaman & Nicobar Islands Land Revenue and Land Reforms Regulation and rules framed thereunder. At present there is no cultivable land available in the Islands.